

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION NO. 748  
TO BE ANSWERED ON 07-02-2023**

**CENSORSHIP TO FAKE NEWS**

**748. SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government proposes to police fake news akin to censorship;
- (b) if so, the details thereof;
- (c) whether the Government itself decides fake or false news concept without enquiry; and
- (d) if so, the details thereof including the manner in which it is being decided and the reasons therefor?

**ANSWER**

**THE MINISTER OF INFORMATION AND BROADCASTING; AND  
MINISTER OF YOUTH AFFAIRS AND SPORTS  
(SHRI ANURAG SINGH THAKUR)**

**(a) to (d) A Fact Check Unit was setup under Press Information Bureau of this Ministry in November, 2019, takes cognizance of fake news relating to Central Government both *suo-motu* and by way of queries sent by citizens and responds to the relevant queries with correct information. The content or information of such claims/news/facts is decided as fake news, after due verification, and posted on social media handles of PIB.**

**The PIB also maintains a twitter account @PIBFactcheck and posts cases of fake news, being busted, on the same on regular basis. PIB Fact Check Unit has a Website Portal-<https://factcheck.pib.gov.in/> for reporting of fake news and for fact-checking of information by the citizens.**

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